

Annexure-8

Name of the corporate debtor: Shakti Bhog Snacks Limited; Date of commencement of CIRP:03.01.2023; List of creditors as on: 05.04.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------------------------|---------------------------|-----------------------|---------------------------|----------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | Shakti Bhog Foods Limited | 04.02.2023 | 4,54,58,691.00 | 4,54,58,691.00 | Operational Creditor | - | - | Yes, Holding Company | - | - | - | - | - | Shakti Bhog Foods Limited is Holding Company of Shakti Bhog Snacks Limited |
| 2 | Ram Ban Sales Pvt Ltd | 03-03-2023 | 80,24,447.80 | 80,24,447.80 | Operational Creditor | - | - | No- | - | - | - | - | - | |
| 3 | Goyal Tea Agencies Private Limited | 03-03-2023 | 52,74,795.00 | 52,74,795.00 | Operational Creditor | - | - | No- | - | - | - | - | - | |
| | Total | | 5,87,57,933.80 | 5,87,57,933.80 | | | | | | | | - | - | |